

**Title:** Need to deploy Road Protection Force for guarding trucks passing through Nagaland against armed tribal insurgents of Nagaland and Manipur.

KUMARI KIM GANGTE (OUTER MANIPUR): Sir, I could hardly wait to bring to the notice of the Government and the Members of this august House. I am sorry to say that we have wasted so much time when our country in different parts of the land is facing so many problems...

MR. SPEAKER: Madam, please understand that you have to read the approved text only.

KUMARI KIM GANGTE (OUTER MANIPUR): Mr. Speaker, Sir, I wish to bring the N.H. 39 blockade issue under Rule 377.

Movement of vehicles carrying essential commodities along the National Highway no. 39 that passes through Nagaland and Manipur has very often been disturbed and many people have lost their lives in the past. And now, since 23rd May till today, indefinite economic blockade has been imposed on this route, cutting off the only life-line of the people of Manipur. National Highway no. 53 also is no better than National Highway no. 39 as some anti-social elements often take control of this route. As a result of the blockade called on National Highway no. 39, the prices of commodities have soared to such an extent that a kilogram of salt costs Rs. 25/-, LPG, petrol, kerosene and other essential items are no longer available in Manipur. It is already over half a month that blockade has been going on.

I urge the Government to immediately rescue the people of Manipur and also to provide permanent Road Protection Force on the lines of Railway Protection Force to guard the trucks carrying essential commodities.